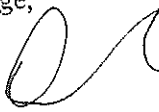


OFFICE OF THE DISTRICT & SESSIONS JUDGE: LUDHIANA

ORDER

The urgent Civil work of the Superior Courts of this Sessions Division, shall be attended to, during the winter vacation/Holidays i.e. from 25.12.2020 to 3.1.2021 by the Officers on duty, as per the following schedule:-

Sr. No.	Name and Designation	Period
1.	(i) Sh.Atul Kasana, Addl. District & Sessions Judge, Ludhiana. (ii) Sh.Aashish Abrol, Addl. District & Sessions Judge, Ludhiana.	25.12.2020
2.	(i) Sh.Jagdeep Singh Marok, Addl. District & Sessions Judge, Ludhiana. (ii) Sh.Aashish Abrol, Addl. District & Sessions Judge, Ludhiana.	26.12.2020
3.	(i) Sh.Amar Paul, Addl. District & Sessions Judge, Ludhiana. (ii) Sh.Krishan Kant Jain, Addl. District & Sessions Judge, Ludhiana.	27.12.2020
4.	(i) Sh.Muneesh Arora, Addl. District & Sessions Judge, Ludhiana. (ii) Sh.Kulbhushan Kumar, Addl. District & Sessions Judge, Ludhiana.	28.12.2020 & 29.12.2020
5.	(i) Sh.Arun Kumar Aggarwal, Addl. District & Sessions Judge, Ludhiana. (ii) Sh.Jarnail Singh, Addl. District & Sessions Judge, Ludhiana.	30.12.2020
6.	(i) Sh.Arun Kumar Aggarwal, Addl. District & Sessions Judge, Ludhiana. (ii) Ms.Rashmi Sharma, Addl. District & Sessions Judge, Ludhiana.	31.12.2020

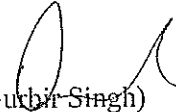


- 7 (i) Sh.T. S. Bindra, 1.1.2021  
Addl. District & Sessions Judge,  
Ludhiana  
(ii) Ms.Rashmi Sharma,  
Addl. District & Sessions Judge,  
Ludhiana.
- 8 (i) Sh.Karamjit Singh Sullar, 2.1.2021 & 3.1.2021  
Addl. District & Sessions Judge,  
Ludhiana.  
(ii) Sh.Balwinder Kumar,  
Addl. District & Sessions Judge,  
Ludhiana.

Note:-

1. The urgent work related to the Family Courts, of this Sessions Division, will also be attended by the Senior most Addl. District & Sessions Judge, Ludhiana, on duty, during the aforesaid period.
2. All the urgent matters, so dealt with during these winter vacation/ holidays, by the Duty Judges, shall be put up before the undersigned after these holidays, for further entrustment.
3. In case, any Officer is unable to attend his duty work, it shall be his own responsibility to make prior and alternative arrangement with the other Officer, under intimation to this office.

December, 21, 2020

  
(Gurbir Singh)  
District & Sessions Judge,  
Ludhiana.

Endst. No. <sup>3278</sup> /G Dated, Ludhiana the 21 December, 2020

Copy forwarded to the followings for information and necessary action: -

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.;
2. All the Judicial Officers working in this Sessions Division;
3. The Commissioner of Police, Ludhiana;
4. The Senior Superintendent of Police, Khanna and Ludhiana (Rural);
5. The District Attorney, Ludhiana;
6. The Presidents. Bar Associations, Ludhiana, Khanna, Jagraon, Samrala and Payal;
7. The Secretaries, Bar Associations, Ludhiana, Khanna, Jagraon, Samrala and Payal.
8. Reader/DSA of this Court.

  
District & Sessions Judge,  
Ludhiana.